

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|--------------|--|
| CP(IB) No.61/BB/2017 | - | Hearing | Rule-6 of IB | Thyssenkrupp Systems Engineering GmbH Vs Avasarala Technologies Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
| 4. | Shrishi Widge | Applicant | |

ORDER

Counsel for petitioner is present. Shri BKS Advocate appearing for respondent and inform the Tribunal that he will file vakalath for respondent and further reported the matter may likely to be compromised. For filing vakalath, for filing objections and for reporting settlement if any. List it on 22/09/17


MEMBER(J)


MEMBER(T)